

Dy. 197/95

Files for AH
on 12/1/1995

7/8/95
4.1.95

Dr. Registrar

Dated: 12.1.95

Shri S. P. Kulkarni, Counsel
for the applicant.

Notice before admission
and interim relief, returnable on
27.1.95.

Status - quo in the meanwhile.

Dasti.



Dasti Notice are
issued to 12.1.95 (P.P. Srivastava)
H(A)


(M.S. Deshpande)
V/c.

20.1.95

Shri. S. P. Kulkarni
for the applicant.

Reply dt. 25/1/95
Filed by Respondent
on 25/1/95 indicate

Yeli
25/1

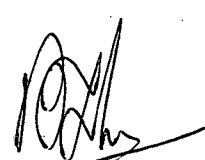
It is apparent that the
applicant did not
succeed in the selection
and he has ^{not} obtained
more marks than
Respondent no. 3.

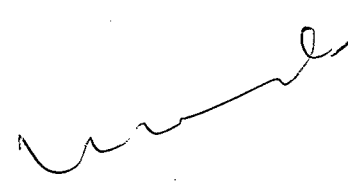
Applicant's counsel states
that Respondent no. 3
has already taken charge
in the circumstances the
applicant would have no
locus to challenge the
appointment of Respondent
no. 3. O.A. is dismissed
accordingly.

V.E.L.

dt. 27/01/95
Order/Judgement/Dispatched
to Applicant/Respondent (s)
on 7/2/95


14/2/95


(P.P. Srivastava)
MCA.


(M.S. Deshpande)
V/c